# <u>COURT - I</u>

#### IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

# APPEAL NO. 43 OF 2016

## Dated: 27<sup>th</sup> July, 2017

### Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

M/s Tata Power Renewable Energy Ltd Vs.		Appellant(s)
Maharashtra Electricity Regulatory Commission & Ors		Respondent(s)
Counsel for the Appellant(s) :	Ms. Deepa Chawan Mr. Abhishek Munot Mr. Kunal Kaul	
Counsel for the Respondent(s) :	Mr. Buddy A. Ranganadhan Mr. Raunak Jain for R-1	
	Mr. M. Y. Deshmukh for R-2 & R	-3

### <u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>10.10.2017.</u>

(I.J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/vt